

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc.be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

By the order of Hon'b1e Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.01.2020 (MONDAY)

COURT III

10:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 153 of 2020	R. Venkatakrishnan Vs. L & T Finance Ltd.	Aditya Verma	
2.	Comp. App (AT) (Ins) No. 154 of 2020	Akshay Bhansali & Anr. Vs. Amit Gupta	P.S. Sudheer	
3.	Comp. App (AT) (Ins) No. 155 of 2020	Sales Tax Department, State of Maharashtra Vs. New Phaltan Sugar Works Ltd & Anr.	Prashant S. Kenjale	
4.	Comp. App (AT) (Ins) No. 156 of 2020	Sales Tax Department, State of Maharashtra Vs. Ambey Iron Pvt Ltd & Anr.	Prashant S. Kenjale	
5.	Comp. App (AT) (Ins) No. 157 of 2020	Ashok Kriplani, Resolution Professional of Dreamz Infra India Ltd.	Vinod Chaurasia	
6.	Comp. App (AT) (Ins) No. 158 of 2020	Yamuna Infradevelopers Pvt Ltd. Vs. Rakesh Takyar, Resolution Professional & Ors.	Shahrukh Inam	

7.	Comp. App (AT) (Ins) No. 159 of 2020	Shailendra Sharma Vs. Ercon Composites & Ors.	Gurucharan Singh	
8.	Comp. App (AT) (Ins) No. 160 of 2020	Siemens Healthcare Pvt Ltd. Vs. Ausadh Vyapaar Pvt Ltd.	Deepesh	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Vinod Chaurasia- R2
10.	Comp. App (AT) (Ins) No. 1363 of 2019	Aashish Nevatia Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Neeha Nagpal	P.K. Mullick-R1 Soma Mullick-R2
11.	Comp. App. (AT) (Ins) No. 1496 of 2019	Durga Prasad Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr.	Suhita Mukhopadhyay	

For Hearing

12.	Comp. App. (AT) (Ins) No. 1305 of 2019	Joy Kumar Jain. Vs. Real Soya Enterprises & Ors.	Vikky Dang	Umang Mahendra
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 02 of 2020	Gagan Agarwal Vs. Competition Commission of India	Ashvini Kumar	
2.	Competition App. (AT) No. 03 of 2020	Neelam Aggarwal Vs. Competition Commission of India	Ashvini Kumar	
3.	Competition App. (AT) No. 04 of 2020	Pankaj Goel Vs. Competition Commission of India	Ashvini Kumar	
4.	Competition App. (AT) No. 05 of 2020	Kamal Goel Vs. Competition Commission of India	Ashvini Kumar	
5.	Competition App. (AT) No. 06 of 2020	Vijay Kumar Aggarwal Vs. Competition Commission of India	Ashvini Kumar	

6.	Competition App. (AT) No. 07 of 2020	Kushagra Aggarwal Vs. Competition Commission of India	Ashvini Kumar	
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For Admission (After Notice)

7.	Competition App. (AT) No. 37 of 2019	Ashok Kumar Vallabhanni. Vs. Geetha SP Entertainment LLP & Ors.	Atul Sharma	Vasudha Singh - R1
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For Hearing

8.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors. With	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
9.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
10.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
11.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
12.	Competition App. (AT) No. 31 of 2018	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
13.	Competition App. (AT) No. 32 of 2018	Shri Suvamoy Saha Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
14.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
15.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors. With	Anuj Berry	Udayan Jain-R1

16.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
17.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
18.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

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- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**